

In the High Court of Judicature, Bombay.

~~For~~ day, the 17 day of October 1864.

SPECIAL APPEAL No. 641 of 1864.

Kushinathrao Gouind
Inamdar of the Rutwajiri
Division of the Konkan
District (Original Plaintiff) Appellant,

versus

Chimraji Wari Deceased
his son & heir Antaji & Dadas
bin Vilasji, & Mohandis Vinayak Respondent
of the Rutwajiri Division
of the Konkan District
(Original Defendants)

Rs. 195-6-0

The claim in the Original Suit was to recover a house and its site

In Appeal No. 85 of 1864 the Senior Assis^t Judge of the District of ~~the~~ Konkan at Rutwajiri upheld the Decree of the J^{ud}ge of Nagapoor who had found for Defendants

A Special Appeal was preferred in the High Court on the grounds that (1) Substantial errors in law in the ^{decision} ~~investigation~~ of the case have been made which have produced errors in the decision.

of the case upon its merits in that
the Decree N^o 3 is misconstrued
since it shows that the land in
question is his own & he has an
absolute right to it; that (2) the
grant was made by the late Govt.
who stood in a different position
towards Ryots than the British
Government & hence the reasons
assigned by the Assistant Judge
for rejecting the claim are inapplicable
to the case.

The Court conforms the decree of the Sen^r Assist^t
Judge with cost.

Joseph Arnold
Attorney at Law

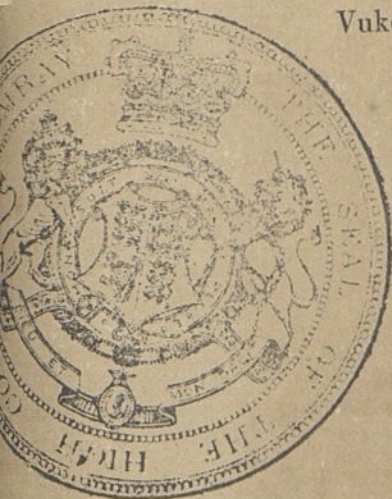
MEMORANDUM OF COSTS incurred in Special Appeal No. 641
of 186 4. against the decision of the Senior Spts Judge of the
District of the Nonkan and disposed of on the 14th Octo^r 1864
by Confirming the same with costs

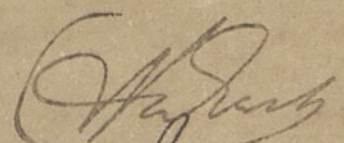
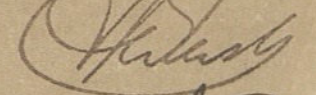
BY THE APPELLANT—

<i>In the District.</i>		
In the Moonsiff's Court (including fee).....	35 17	
In the Senior Spts Judge's Court.....	24 57	59 72
<i>In this Court.</i>		
Stamp for Memorandum of Special Appeal	16 " "	
Stamps for copies of Decree and Judgment	5 8 "	
Stamp for Vukeelutnama	2 " "	
Batta for Process and Postage	2 9 "	
Sectioner's Fee	1 16	
Vukeel's Fee	5 13 7	33 " 1
	Rupees.....	92 7 3

BY THE RESPONDENT

<i>In the District.</i>		
In the Moonsiff's Court.....	15 " 7	
In the Senior Spts Judge's Court.....	6 13 7	21 14 2
<i>In this Court.</i>		
Stamp for Vukeelutnama	2 " "	
Vukeel's Fee	5 13 7	7 13 7
	Rupees.....	29 11 9




For Sealer

For Acting Registrar
The 14th day of October 1864